

†[Anti-Indian propaganda by pro-Chogyal elements]

1763. SHRI PRAKASH VIR SHASTRI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that pro-Chogyal elements in Sikkim are fanning anti-Indian propaganda;

(b) whether it is a fact that besides in Sikkim, these elements were also active in Nepal on the occasion of Nepalese King's Coronation;

(c) whether any correspondence has been made with Government of Sikkim in this regard; and

(d) if so, the details thereof?

विदेश मंत्रालय में उपमंत्री (श्री बिपिनपाल दास) : (क) सिक्किम में राजा समर्थक कुछ भटके हुए तत्व सिक्किम की लोकतांत्रिक तरीके से चुनी हुई सरकार और सिक्किम की भारत गणराज्य के साथ सहयोजन के विरुद्ध प्रचार कर रहे हैं।

(ख) राजा बीरेन्द्र के राज्याभिषेक के समय इस प्रकार की गतिविधियों के बारे में कोई महत्वपूर्ण रिपोर्ट नहीं है, परन्तु 1 मार्च 1975 को चोग्याल ने एक प्रेस सम्मेलन में भाषण दिया जिसमें सिक्किम की चुनी हुई सरकार की कटु आलोचना की गई थी।

(ग) और (घ) विभिन्न वक्तव्यों और प्रस्तावों में सिक्किम की सरकार और वहाँ की जनता ने राजा-समर्थक तत्वों की स्वप्रेरित गतिविधियों पर रोष प्रकट किया है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Certain misguided pro-Palace elements in Sikkim have been carrying on propaganda against the democratically elected Government in Sikkim and against Sikkim's association with the Union of India.

(b) While there has been no significant report of such activities at the time of King Birendra's Coronation, the Chogyal addressed a press conference in Kathmandu on March 1, 1975 which was sharply critical of the elected government of Sikkim.

(c) and (d) In various statements and resolutions the Government and the people of Sikkim have expressed their strong indignation towards the self-motivated activities of the pro-Palace elements.]

श्रम जीवी पत्रकारों के लिये नये वेतन मान

1764. श्री प्रकाश वीर शास्त्री: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या श्रम जीवी पत्रकारों के वेतनमानों के सम्बन्ध में सरकार ने कोई निर्णय ले लिया है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) ये नये वेतनमान और सेवा की शर्तें कब से लागू हो जाएंगी ?

†[New Pay Scales for Working Journalists]

1764. SHRI PRAKASH VIR SHASTRI: Will the Minister of LABOUR be pleased to state:

(a) whether a decision has been taken by Government with regard to the pay scales of working journalists;

(b) if so, the details thereof; and

(c) by when those new pay scales and conditions of service will be made applicable?

श्रम मंत्रालय में उप मंत्री (श्री बाल गोविंद वर्मा) : (क) से (ग) सरकार ने श्रमजीवी पत्रकारों और गैर-पत्रकार समाचार पत्र कर्मचारियों के लिए मजदूरी बोर्डों को गठित करने का निर्णय किया है। इसके विषय के संबंध में

18-3-1975 को सभा में एक बयान दिया गया था। मजदूरी बोर्ड को अपनी रिपोर्ट शीघ्र प्रस्तुत करने के लिए अनुरोध किया जाएगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c) The Government has decided to constitute Wage Boards for Working Journalists and non-journalist newspaper employees. A statement with regard to this subject was made in the Sabha on 18-3-1975. The Wage Board will be requested to submit its report early.]

Building of a Warship

1765. SHRI N. G. GORAY: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government propose to build a warship;

(b) if so, whether any foreign collaboration or know-how has been requested; and

(c) what are the details thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA): (a) Leander Class Frigates, which are sophisticated Warships, are already being built at Mazagon Dock Ltd, Bombay, and two out of an order for six Frigates have already been delivered to the Navy. This Shipyard had also earlier constructed Inshore Minesweepers and AVCAT Tankers for the Navy. Construction of Seaward Defence Boats has also been undertaken at Garden Reach Workshops Ltd, Calcutta who had also previously constructed such vessels for the Navy. Apart from this, proposals for indigenous construction of other types of Warships i.e. fast Patrol Craft (COR VETTES) and Submarines are under consideration of the Government.

(b) and (c) It will not be in the public interest to disclose more details in this regard.

†[] English translation.

Nepalese Government's Advocacy of Right of Land-Locked Countries

1766. SHRI N. G. GORAY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the proposal "right of land-locked countries" recently advocated by the Government of Nepal at the Legal Consultative Committee of Asia and Africa at Tehran; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Transit arrangements are a matter for bilateral settlement between the landlocked and the coastal countries. India is providing transit facilities to Nepal in accordance with the terms of Indo-Nepal Treaty of Trade and Transit, 1971.

Uncleared Raw Materials at Major Ports

1767. SHRI N. G. GORAY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the recent statement of the President of the All India Port and Dock Workers' Federation to the effect that large quantities of industrial raw materials are lying uncleared in the godown of major ports;

(b) whether Government have recovered any demurrage from Minerals and Metals Trading Corporation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) Government have seen a press report to this effect. It is, however, not a fact that large quantities of industrial raw materials are lying uncleared in the godown of major ports. A statement showing the quantities of such materials lying uncleared at major ports is attached.